

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **01.06.2026** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 271/2026 For Stay IA No. 767/2026	CA Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd Vs Revanza Leasing India Pvt Ltd., Rep by its Director Bala Subramanian Vijay Ganesh	Mr.AG Sathyanarayana	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 269/2026 For Stay IA No. 757/2026 For Condone Delay IA No. 758/2026 For Exemption IA No. 759/2026 For Urgent Hearing IA No. 760/2026 (With Defects)	Shoukath Sherif Vs Jammu And Kashmir Bank Ltd	Ms. Abitha Banu	Mr. VV Sivakumar For Caveator
3.	Comp App (AT) (CH) (Ins) No. 270/2026 For Stay IA No. 765/2026 For Delay in refiling IA No. 766/2026 (With Defects)	Ramadoss Shankar Vs Muthurasapuram Ganesan Chandrasekaran, Liquidator of Freeworld Exports Pvt Ltd & 2 Ors	Mr.AG Sathyanarayana	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 538/2026 (To Implead) in Comp App (AT) (CH) No. 37/2021 IA No. 489/2021 For Additional Docs IA No. 1457/2025	Sudershan Kumar Manchanda & 2 Ors. Vs SM Kannappa Automobiles Pvt Ltd & 5 Ors	Ms. V Gangabai	Mr. Smaran Shetty R1 R2 R4 R6 Mr. Pradeep Nayak R5

5.	IA No. 690/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	JSW Mahanadi Power Company Ltd. Vs V. Venkatachalam, RP Raigarh Champa Infrastructure Pvt Ltd & Anr	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr. Y Suryanarayana R1 Mr. Anirudh Krishnan R2
6.	IA No. 761/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025 & 745/2026	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr	Mr. Rohan Aloor	Mr. T Ravichandran R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 763/2026 (To Adv. Hg.) & IA No. 764/2026 (To De-reserve) in Comp App (AT) (CH) (Ins) No. 538/2025 For Stay IA No. 1516/2025 & 762/2026 For Direction IA No. 580/2026 For Additional Docs IA No. 561/2026	Lanco Kondapalli Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
8.	Comp App (AT) (CH) (Ins) No. 540/2025 For Stay IA No. 1518/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
9.	Comp App (AT) (CH) (Ins) No. 541/2025 For Stay IA No. 1520/2025 For Direction IA No. 581/2026	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainment Pvt Ltd	Ms. Geethika MA	Dr. Vandana PL

11.	TA (AT) No. 246/2021 (Comp App (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt Ltd Vs Indian Renewable Energy Development Agency Limited & Anr	Mr. Abhijeet Swaroop	Ms. Varsha Banerjee R1 Mr. T Ravichandran R2
12.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
13.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
14.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
15.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zacharia Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
16.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
17.	Comp App (AT) (CH) (Ins) No. 415/2024 For Stay IA No.1133/2024	State Bank of India Stressed Asset Recovery Branch Vs Chandramouli Ramasubramaniam, Liquidator of Effimax Engineers Pvt Ltd	Mr. ML Ganesh	Mr.S Sathiyarayanan
18.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri
19.	Comp App (AT) (CH) (Ins) No. 387/2025 For Stay IA No. 1133/2025 For Exemption IA No. 1134/2025	Trinox Infrastructure and Developers Pvt Ltd (Successful Resolution Applicant) Vs B Vinod Kumar Assistant Commissioner (State Tax) & 2 Ors.	Mr. VVSN Raju	Mr. P Ramesh Babu R2

20.	Comp App (AT) (CH) (Ins) No. 499/2025 For Stay IA No. 1408/2025 For Additional Docs IA No. 1409/2025	Kunam Rajini Vs State Bank of India & 2 Ors WITH	Mr. Vipul Jai	
21.	Comp App (AT) (CH) (Ins) No. 500/2025 For Stay IA No. 1410/2025 For Additional Docs IA No. 1411/2025	Kunam Raghava Reddy Vs State Bank of India & 2 Ors. WITH	Mr. Vipul Jai	
22.	Comp App (AT) (CH) (Ins) No. 515/2025 For Stay IA No. 1446/2025 For Additional Docs IA No. 1447/2025	Kunam Eshwaramma Vs State Bank of India & 2 Ors	Mr. Vipul Jai	
23.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Gautam S Raman
24.	Comp App (AT) (CH) (Ins) No. 523/2025 For Stay IA No. 1475/2025 For Additional Docs IA No. 1476/2025	Thajudeen Alikannu Vs State Bank of India & Anr.	Mr. Jerin Asher Sojan	Mr. Vinod PV R1 Mr. Faisal PP R2
25.	Comp App (AT) (CH) (Ins) No. 604/2025	Employees Provident Fund Organisation Vs Southern Batteries Pvt Ltd through its Liquidator Kanekal Chandrasekar	Mr. MS Viswanathan	Ms. Anusha Peri
26.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. D Srinivasa Rao Party-in-person	Mr. Prashnath Kumar Muddana R1 Mr. VVSN Raju R2
27.	Comp App (AT) (CH) (Ins) No. 98/2026 For Direction IA No. 291/2026 For Stay IA No. 292/2026	D Aparna Vs Canara Bank & 2 Ors.	Mr. Y Suryanarayana	Mr. ML Ganesh R1 Mr. Krishnamohan Gollamudi R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) No. 113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Pvt Ltd & 4 Ors	Mr. R Subramaniam Raja	Mr. Saji P John R1 R2 Mr. Anant Merathia R4 Mr. S Aravindhan R5
29.	Comp App (AT) (CH) (Ins) No. 153/2022 For Stay IA No. 358/2022 For Exemption IA No. 359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt Ltd & 2 Ors	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3
30.	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas, RP of AP Gems & Jewellery Park Pvt Ltd & 3 Ors	Mr. Zoheb Hossain	Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4
31.	Comp App (AT) (CH) (Ins) No. 320/2025 For Stay IA No. 969/2025 For Exemption IA No. 970/2025 For Direction IA No. 971/2025	HDB Financial Services Limited Vs Srinivas Dande& 2 Ors WITH	Mr. D O Kaviyanathan	Mr. TN Chandrassekar
32.	Comp App (AT) (CH) (Ins) No. 321/2025 For Exemption IA No. 974/2025 For Stay IA No. 976/2025 For Direction IA No. 977/2025	HDB Financial Services Limited Vs Aruna Kanchana & 2 Ors	Mr. D O Kaviyanathan	Mr. TN Chandrassekar R2

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	Comp App (AT) (CH) (Ins) No. 611/2025 For Additional Docs. IA No. 1702/2025 For Exemption IA No. 1703/2025 For Urgent Listing IA No. 1704/2025 For Direction IA No. 314/2026	Core Hotels Ventures Pvt Ltd Vs Bank of Baroda& 3 Ors	Mr. Anirudh Krishnan	Mr. Pankaj Vivek R1 Mr. Edward James R2 Mr. Manoj Kumar Koyalkar, PCS R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website:** www.nclat.nic.in